

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P(IB) No.201/KB/2017

Present: Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 22nd September 2017, 10.30 A.M

Name of the Company	Sunrise Stock Broking Pvt.Ltd. -Versus- Sangamyog Commercial Pvt.Ltd.		
Under Section	7 IBC		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

Shiv Shankar Banerjee, Adv.

Akash Dey, CS

Petitioner.


Akash Dey
22.9.2017

ORDER

Ld. Pr. CS for the petitioner is present.

Supplementary affidavit has been filed. Notice has been sent by e-mail as well as by registered post but notice sent under registered post returned undelivered. However, going through the affidavit it is understood that notice of admission has been sent by e-mail was served upon respondent but respondent is not turned up.

List it on 03/10/2017.


(Jinan K.R.)
Member (Judicial)